

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/416/ (IB)/2017  
NAME OF THE PETITIONER(S) : NILESH MODI  
NAME OF THE RESPONDENT(S) : KRUGER METAL & MELTERS PVT LTD  
UNDER SECTION : 433 ( e)(f)

| S.No. | NAME (IN CAPITAL) | DESIGNATION            | SIGNATURE |
|-------|-------------------|------------------------|-----------|
|       |                   | REPRESENTATION BY WHOM |           |

Deepa. M.  
Representing the Counsel for Petitioner

Petitioner.

Deepa

**ORDER**

Proxy representing the counsel for petitioner on record present as the counsel is out of station and could not attend before the Bench today. No representation on behalf of the respondent. Counsel for petitioner is directed to submit proof of service of notice to the respondents by the next date of hearing. The Registry is directed to send notice to the respondent. Put up on **19.07.2017 at 10.30 A.M.**

  
 (K. Anantha Padmanabha Swamy)  
 Member (Judicial)